2026:DHC:10388

$~67

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010276582026**

\+ O.M.P.(I) (COMM.) 258/2026, I.A. 16920/2026 & I.A. 18866/2026

M/S DEVYANI INTERNATIONAL LIMITED .....Petitioner

Through: Mr. Samanyu Sethi, Advocate.

versus

M/S ANSA RETAIL PRIVATE LIMITED .....Respondent

Through:

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 23.11.2026

1. Learned Counsel for the Petitioner informs that the matter has already been settled between the parties. He seeks leave to withdraw the present petition.

2. The parties are directed to abide by the terms of settlement, if any.

3. Accordingly, the petition is dismissed as withdrawn. Pending application(s) stand disposed of.

OM PRAKASH SHUKLA, J

NOVEMBER 23, 2026/pa

Signature Not Verified
Signed By:GUNN
Signing Date:23.11.2026
19:00:35